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O.A.NO. 142 OF 1996

O.A.NOS. 137 to 153 of 1996

Order dated 20.9.2001

Order is pronounced in open Court. As per observations contained in the Order dated 20.9.2001 in separate sheets attached to the record of OA No.137 of 1996, the Original Applications are rejected. No costs.

S. Venkateswaran
VICE-CHAIRMAN
20.9.2001

Free copy of the common judgment passed in OA.137/96 given to applicants counsel.

L.M.
MEMBER(JUDICIAL)

Patra
11/10/01

Pras
S.O